

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**ORDER**

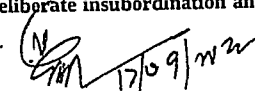
The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Sh. Parmod Kumar EC- 12732/ 72559333	JA/Reader in the court of Sh. Arvind Kumar, Spl. Judge, CBI, PC Act, RADC, New Delhi.	JA in Copying Agency, RADC, New Delhi.
2	Sh. Rajesh Thukral EC- 30908881	SJA/ Branch Incharge, Copying Agency, RADC, New Delhi.	SJA/ Reader in the court of Sh. Jitendra Kumar Mishra, POIT, RADC, New Delhi.
3	Ms. Samita Bhatt EC- 12649/ 55128139	SJA/ Reader in the court of Sh. Jitendra Kumar Mishra, POIT, RADC, New Delhi.	SJA/Reader in the court of Sh. Arvind Kumar, Spl. Judge, CBI, PC Act, RADC, New Delhi.
4	Sh. Raj Kumar EC- 10851/ 45249805	Orderly in the court of Sh. Arvind Kumar, Spl. Judge, CBI, PC Act, RADC, New Delhi.	Peon in Office Pool, RADC, New Delhi.
5	Sh. Harsh EC- 27114261	Peon in Office Pool, RADC, New Delhi.	Orderly in the court of Sh. Arvind Kumar, Spl. Judge, CBI, PC Act, RADC, New Delhi.
6	Sh. Rakesh Kumar EC- 58420031	Orderly in the court of Sh. Vaibhav Mehta, ACMM, RADC, New Delhi.	Peon in Office Pool, RADC, New Delhi.
7	Sh. Sushil Kumar S/o Sh. Shyam Narayan (Newly appointed)	Peon in Office Pool, RADC, New Delhi.	Orderly in the court of Sh. Vaibhav Mehta, ACMM, RADC, New Delhi.
8	Sh. Neeraj Srivastava EC- 43995100	Peon in the Personal Office of undersigned.	Peon in Office Pool, RADC, New Delhi (on joining from Medical Leaves).
9	Ms. Asha Sharma EC- 74943095	Peon in Office Pool, RADC, New Delhi.	Peon in Personal Office of undersigned.
10	Sh. Mandeep Thakran EC- 59392061	Peon in Office Pool, RADC, New Delhi.	Peon in R&I Branch, RADC, New Delhi.
11	Sh. Pappu Kumar Gupta EC- 13497133	Peon in Office Pool, RADC, New Delhi.	Peon in the General Branch, Rouse Avenue District Court, New Delhi. (Official shall also look after the work of Judicial Branch/Vulnerable Witness Room/Vigilance & Litigation Branch/Pool Car, Rouse Avenue District Court, New Delhi)

**Note :-**

1. The posting of Officials mentioned at serial No.- 5, 7, 9 & 10 is purely on temporary basis till 30.09.2022 or till any further orders.
2. In view of transfer order no. 66985-67075/P&T/Admn.II/Hqs/Delhi dated 03.09.2022 of Headquarters, THC, in respect of Ms. Smriti Aggarwal, JJA, from Record Room, RADC to Shahdara District, Karkardooms Courts, the transfer order dated 02.09.2022 issued by this office, in respect of aforesaid official from Record Room to Office Pool is hereby cancelled.
3. Ms. Arvinder Kaur, JA (EC- 13462/ 80149067) shall act as Branch Incharge, Copying Agency, RADC, New Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

  
(VINAY KUMAR GUPTA)

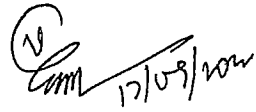
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the 17/09/2022

No.: \_\_\_\_\_ /F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P -II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.

  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

At 03:00 P.M.  
9/31-9/77-D

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